(b) whether the Government is aware that the Railway authorities use these motors after the normal life;

(c) whether these motors are repaired/maintained properly; and

(d) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The 8-coach. Electrical Multiple Unit rakes have 8 traction motors. The 9-coach rakes have 12 traction motors. Some 9coach rakes have 16 traction motors.

(b) Yes. If any motors are in good condition even after normal life, they are continued in use.

(c) Yes.

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(d) Does not arise.

BHEL manufactured traction motors

1113. SHRIMATI KANAK MUKH-ERJEE: Will the Minister of RAIL-WAYS be pleased to state:

(a) whether it is a fact that the performance of the BHEL manufactured traction motors is not satisfactory; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, performance of Bharat Heavy Electricals Ltd. manufactured Traction Motors fitted on suburban trains working in Calcutta area has not been found satisfactory.

(b) These Traction Motors have been found to be wanting in design and manufacture. In consultation with Bharat Heavy Electricals Ltd. Bhopal, ways and means are being devised to overcome deficiencies in commutators, fan and insultation system of the Traction Motors.

[A] to Questions Increase in the EMU coaches

1114. SHRI SANGDOPAL LEPCHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to increase the EMU coaches in the trains to cope with the rush; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) The ENU trains in all cities are already running with full loads having regard to the platform, signalling and other arrangements available at present except in case of some trains in Calcutta and Madras area. The trains in Calcutta will be augmented progressively on receipt of new EMU coaches.

House building advance to Health Ministry officials

1115. SHRI SURENDRA MOHANTY: Will the Minister of HEALTH be pleased to refer to the reply given to Unstarred Question 1213 in the Rajya Sabha on 28th March, 1980 and to state:

(a) the date on which the persons in the Ministry of Health and DGHS who were granted loans for the purchase of DDA flats executed the lease deeds;

(b) whether it is a fact that there are a number of persons in the Ministry of Health and its attached offices who were granted loans earlier than 1977 but have not so far got the lease deeds executed till now; and

(c) if so, what is their number?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) to (c) The requisite information is being collected and will be placed on the Table of the House.

1116. [Transferred to the 30th June, 1980].